

COURT- 1

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 183 OF 2017

APL No. 143 OF 2018

Dated: 26th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical
Member(electricity)

In the matter of:

APL No. 183 OF 2017

Damodar Valley Corporation **Appellant(s)**
Versus
BSES Rajdhani Power Ltd. **Respondent(s)**
Counsel for the Appellant(s) : M.G. Ramachandran, Sr. Adv.
Ranjitha Ramachandran
Anushree Bardhan
Shubham Arya
Tanya Sareen
Counsel for the Respondent(s) : Aashish Anand Bernard
Paramhans for R-5

APL No. 143 OF 2018

Damodar Valley Power Consumers Association **Appellant(s)**
Versus
Central Electricity Regulatory Commission **Respondent(s)**
Counsel for the Appellant(s) : Rajiv Yadav
Counsel for the Respondent(s) : M.G. Ramachandran, Sr. Adv.
Ranjitha Ramachandran
Anushree Bardhan
Shubham Arya

Tanya Sareen for R-2
Ravi Sharma for R7

ORDER

List these matters for hearing on **16.01.2020**

Ravindra Kumar Verma
Technical Member(electricity)

Justice Manjula Chellur
Chairperson

MK